

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:652  
ANSWERED ON:03.03.2008  
GUIDELINES FOR BAN ON CHILD LABOUR  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Supreme Court has recently issued some guidelines in regard to ban on child labour;
- (b) if so, the details thereof;
- (c) whether the State Governments are not complying with the aforesaid guidelines;
- (d) if so, the details thereof, State-wise;
- (e) the action being taken by the Union Government to ensure compliance of the aforesaid guidelines by such States; and
- (f) the outcome of the action taken?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a): No, Sir. The Hon'ble Supreme Court has not issued any such guidelines recently with regard to ban on child labour.
- (b) to (f): Does not arise.